

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1638
ANSWERED ON:10.08.2011
BAN ON NGOS ACTIVITIES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to impose ban on the activities of Non- Governmental Organizations (NGO) in the country;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to engage reputed NGOs for the upliftment of the vulnerable sections of the society keeping in view their condition; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) & (b): The Government does not propose to impose a ban on the activities of Non- Governmental Organizations (NGOs) in the country. On the contrary, the National Policy on the Voluntary Sector 2007 recognizes the important role that the Voluntary Sector has to play in various areas the policy affirms the growing need for collaboration with the Voluntary Sector by the Government, as well as by the private sector, at the local, State and National levels.

(c) & (d): The government has no specific proposal to engage reputed Non-Governmental Organizations for the upliftment of vulnerable sections of the society. Some Central Ministries dealing with the social sector implement schemes in which NGOs / VOs can participate. Consultations with NGOs / Civil Society Organizations such as Arghyam, Pratham, Prayas, Salaam Balak Trust, Help Age India etc have been held by the Planning Commission in the preparation of the Approach Paper to the Twelfth Five Year Plan.